

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-48/2017/10713 /A

From :- Shri Chatra Bhukhan Gogoi,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Biswajit Chakraborty,  
District & Sessions Judge,  
Nagaon.

Dated Guwahati, the 5<sup>th</sup> October, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No.DJN/7439 dated 28.10.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 02.11.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 30.10.2024 till the morning of 04.11.2024.** During your absence, Shri A.J.Bora, Addl. District & Sessions Judge No.1, Nagaon and in his absence, the next senior most Judicial Officer will remain in charge of your Court and Office.

Yours faithfully,

Sd/-

**REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-48/2017/10714 /A, dated 5.11.24**

Copy to:.

✓ The Project Manager, Gauhati High Court.

  
**REGISTRAR (VIGILANCE)**